

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 25.05.2015

PROCEEDINGS

Retirement on Superannuation - Charge arrangements – Orders issued.

ORDER NO.B1- 2624/2015

1. Smt C.R Ushadevi, Sheristadar, Family Court , Thodupuzha will handover charge of her office to the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Court on the A.N of 30.05.2015 on her retirement from service on superannuation on 31.05.2015, on attaining the age of fifty six years.

The Junior Superintendent/Head Clerk/Senior most U.D. Clerk of the Family Court, Thodupuzha will hold the full additional charge of the Sheristadar until further orders.

2. Sri. B. Vasudeva Menon, Sheristadar , District Court, Ernakulam will handover charge of his office to the Senior Superintendent/Junior Superintendent of the District Court, Ernakulam on the A.N of 30.05.2015, on his retirement from service on superannuation on 31.05.2015, on attaining the age of fifty six years.

The Senior Superintendent/Junior Superintendent of the District Court, Ernakulam will hold the full additional charge of the Sheristadar until further orders.

3. Smt A. Sameera Begum, Sheristadar, District Court Kollam will handover charge of her office to the Senior Superintendent/Junior Superintendent of the Court on the A.N of 31.05.2015 on her retirement from service on superannuation on attaining the age of fifty six years.

The Senior Superintendent/Junior Superintendent of the District Court, Kollam will hold the full additional charge of the Sheristadar until further orders.

4. Sri.S.D Saji, formerly Sheristadar, District Court, Thiruvananthapuram now on leave preparatory to retirement with effect from 21.05.2015, will retire from service on superannuation on the A.N. of 31.05.2015, on attaining the age of fifty six years.

5. Smt. Jayanthi Thankom , Sheristadar, Family Court, Palakkad will handover the charge of her office to the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Court on the A.N of 30.05.2015, on her retirement from service on superannuation on 31.05.2015, on attaining the age of fifty six years.

The Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Family Court, Palakkad will hold the full additional charge of the Sheristadar until further orders.

6. Sri.R. Prakasom, formerly Sheristadar, MACT, Pathanamthitta now on leave preparatory to retirement with effect from 06.04.2015, will retire from service on superannuation on the A.N. of 31.05.2015 on attaining the age of fifty six years.

7. Sri.C.K. Rajulal, formerly Sheristadar , MACT, Thiruvananthapuram now on leave preparatory to retirement with effect from 02.05.2015, will retire from service on superannuation on the A.N. of 31.05.2015 on attaining the age of fifty six years.

8. Smt. K. Vasanthakumari Amma, Sheristadar, Spl . Court(SPE/CBI), Thiruvananthapuram, will handover charge of her office to the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Court on the A.N of 30.05.2015 on her retirement from service on superannuation on 31.05.2015 on attaining the age of fifty six years.

The Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Spl. Court (SPE/CBI) Thiruvananthapuram will hold the full additional charge of the Sheristadar until further orders.

9. Smt.G.P Shyama, formerly Sheristadar, Additional District Court, Neyyattinkkara now on leave preparatory to retirement with effect from 11.03.2015, will retire from service on superannuation on the A.N. of 31.05.2015 on attaining the age of fifty six years.

10. Sri. M.B Balakrishna Menon , Sheristadar, State Transport Appellate Tribunal , Ernakulam, will handover charge of his office to the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Tribunal on the A.N of 30.05.2015 on his retirement from service on superannuation on 31.05.2015 on attaining the age of fifty six years.

The Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the State Transport Appellate Tribunal , Ernakulam will hold the full additional charge of the Sheristadar until further orders.

11. Sri.G. Yesudasan , formerly Sheristadar, Sub Court, Thodupuzha now on leave preparatory to retirement with effect from 07.04.2015, will retire from service on superannuation on the A.N. of 31.05.2015 on attaining the age of fifty six years.

12. Sri V.S Shanavas ,formerly, Senior Superintendent , Additional District Court , North Paravur now on leave preparatory to retirement with effect from 02.02.2015, will retire from service on superannuation on the A.N. of 31.05.2015 on attaining the age of fifty six years.

13. Sri. K.M Abdul Kareem , Senior Superintendent , Spl. Court (NDPS Act Cases), Thodupuzha will handover charge of his office to the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Court on the A.N of 30.05.2015 on his retirement from service on superannuation on 31.05.2015 on attaining the age of fifty six years.

The Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Spl. Court (NDPS Act Cases), Thodupuzha will hold the full additional charge of the Sheristadar until further orders.

14. Sri. R. Rajan, Sheristadar , Sub Court, Kottarakkara will handover charge of his office to the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Court on the A.N of 30.05.2015 on his retirement from service on superannuation on 31.05.2015, on attaining the age of fifty six years.

The Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Sub Court, Kottarakkara will hold the full additional charge of the Sheristadar until further orders.

15. Smt. R. Krishnakala Devi, Sheristadar , Sub Court, Attingal will handover charge of her office to the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Court on the A.N of 30.05.2015 on her retirement from service on superannuation on 31.05.2015, on attaining the age of fifty six years.

The Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Sub Court, Attingal will hold the full additional charge of the Sheristadar until further orders.

16. Smt .I.R. Sumathy, Sheristadar, Wakf Tribunal, Ernakulam will hand over of her office to the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Court on the A.N of 30.05.2015 on her retirement from service on superannuation on 31.05.2015, on attaining the age of fifty six years.

The Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Tribunal will hold the full additional charge of the Sheristadar until further orders.

(By Order),



N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Accountant General(A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit) Kerala, Thiruvananthapuram.
The Addl. Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram(with C/L).
The District Judges of Thiruvananthapuram Kollam Pathanamthitta,Thodupuzha.
Ernakulam, Palakkad
The MACT, Thiruvananthapuram and Pathanamthitta
The Additional District Judge North Paravur .
The Spl Judge (NDPS Act Cases), Thodupuzha
The Wakf Tribunal Ernakulam
The Sub Judges, Thodupuzha, Kottarkkara and Attingal
The Officers concerned.
The Public Relations Officer, High Court.
The PS to the Honourable the Chief Justice, High Court.
The Confidential Assistants to the Registrars, High Court.
The B3, B4, B5, C1, D3, D4, E1 & I1 Seats, High Court.
The Administrative Records Section, High Court (2 Copies).

Copy submitted to

The Honourable Mr. Thottathil .B. Radhakrishnan
The Honourable Mr. Justice K.T. Sankaran
The Honourable Mr. Justice Antony Dominic
The Honourable Mr. Justice V.K. Mohanan
The Honourable Mr. Justice P.N. Ravindran
The Honourable Mr. Justice P. Bhavadasan
The Honourable Mr. Justice K. Harilal